

POST OFFER ADVERTISEMENT

Shiva Medicare Limited ("SML" or "Target Company")

**Registered Office: Flat No. 4, House No. - 3-6-521A Navneeth Villa Apartments, Himayat Nagar
Hyderabad, Telangana - 500029;**

Tel. No.: 040-27660781; and Fax. No.: 040-27660781;

**Open Offer for acquisition of 592,020 Equity Shares from shareholders of the
Target Company by Grey Mat Techno Solutions Limited and
Krian Consultancy Services Private Limited ("Acquirers")**

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Grey Mat Techno Solutions Limited** and **Krian Consultancy Services Private Limited** (hereinafter referred to as "**Acquirers**") in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on April 06, 2016, Wednesday in Business Standards (English) (All Editions), Business Standards (Hindi) (All Editions), Vaartha Telugudaily (Telugu) (Telangana Edition) and Mahanayak (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Shiva Medicare Limited		
2.	Name of the Acquirers	Grey Mat Techno Solutions Limited Krian Consultancy Services Private Limited		
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	Cameo Corporate Services Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	June 14, 2016, Tuesday		
b.	Date of Closure of the Offer	June 27, 2016, Monday		
6.	Date of Payment of Consideration	July 07, 2016, Thursday		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document	Actuals	
7.1	Offer Price	Rs. 10.00/- per equity share	Rs. 10.00/- per equity share	
7.2	Aggregate number of shares tendered	592,020 Equity Shares	9,240 Equity Shares	
7.3	Aggregate number of shares accepted	592,020 Equity Shares	7,100 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 5,920,200/-	Rs. 71,000/-	
7.5	Shareholding of Acquirers before Agreements/ Public Announcement (No. & %)	Nil	Nil	
7.6	Shares Acquired by way of Agreements/ Preferential Allotment - Number % of Fully Diluted Equity Share Capital	1,649,993 Equity Shares (72.46%)	1,649,993 Equity Shares (72.46%)	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	592,020 Equity Shares (26.00%)	7,100 Equity Shares (0.31%)	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil	Nil	
7.9	Post offer share holding of Acquirers - Number % of Fully Diluted Equity Share Capital	2,242,013 Equity Shares (98.46%)	1,657,093 Equity Shares (72.77%)	
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer
		627,007*	34,987	627,007
		27.54#	1.54#	27.54

Note:

(*) These shares include the shareholding of erstwhile promoters as well i.e, 161,714 Equity shares. On May 09, 2016 the erstwhile promoters are shifted into public category.

(#) These percentages are calculated on the basis of expanded share capital of the Target Company i.e. Rs. 22,770,000 (Rupees Two Crores Twenty Seven Lacs Seventy Thousand Only) representing 2,277,000 (Twenty Two Lacs Seventy Seven Thousand) Equity Shares of Rs. 10/- each.

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. Flat No. 4, House No. - 3-6-521A Navneeth Villa Apartments, Himayat Nagar Hyderabad, Telangana - 500029;

Issued by Manager to the Offer



Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

On behalf of Acquirers

Grey Mat Techno Solutions Limited

Acquirer 1

Krian Consultancy Services Private Limited

Acquirer 2

Place: New Delhi

Date: July 11, 2016